

BEFORE THE NATIONAL GREEN TRIBUNAL

WESTERN ZONE BENCH, PUNE

Original Application NO.135 of 2024(WZ)

News Item Titled "7 Flamingos spotted near DPS Lake
Wetland Killed activist blame CIDCO'S development plan
" appearing in The Indian Express dated 28.04.2024.

... Applicant

VERSUS

Principle Chief Conservator of Forests & others

... Respondents

INDEX

S.No.	Exhibit	Particulars	Page Nos.
1	-	Affidavit in reply on behalf Of Respondent No.1 Principle Chief Conservator of Forest	5 - 10
2	R-1	Copy FIR dated 19/04/2024 25/04/2024	11 - 17
3	R-2	Copy of Necropsy Report Dated 30/04/2024 (Six) Dated 01/08/2024	18 - 23
4	R-3	Copy of Examination Report By MFS Laboratory dated 11/07/2024(Six)	24 - 35

- 5 R-4 Copy of Report of analysis of
water sample & relevant
correspondence 36 - 53
6. R-5 Copy of GR dated 05/07/2024 54 - 56

Pune

Date: 04/10/2024

D.M.Gupte

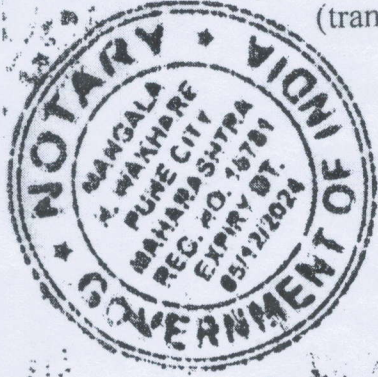
9422317884 email-advgupte@gmail.com


Advocate for the Respondent No.1

BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE.

O.A. No. 135 of 2024

(transferred from the Principal Bench at New Delhi)



In the matter of:
National Green Tribunal
Principal Bench New Delhi
Of its own motion.

v/s

1. Principal Chief Conservator of Forests and Head of Forest Force, Maharashtra.
2. State Wetland Authority, Maharashtra.
3. CIDCO Ltd.
4. Collector, Navi Mumbai. - - RESPONDENTS.

AFFIDAVIT ON BEHALF OF RESPONDENT No.1

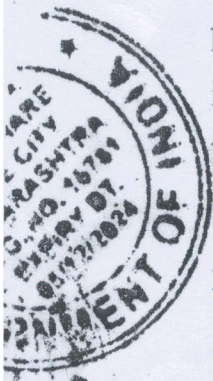
I Dr. Shailendrakumar B Jadhav IFS, Deputy Conservator of Forests, Mangrove Cell, Forest Department, Government of Maharashtra, having my office at Ballard Estate, Mumbai, do hereby solemnly affirm and state as follows:

1] I have been duly authorized and instructed by the Head of Forest Force, M.S., Nagpur to file the present affidavit on his behalf. I have read the notice issued by the Principal Bench of this Hon'ble Tribunal. I am filing this affidavit to apprise the Hon. Tribunal about the action taken by the Forest Department and others upon receiving information about the deaths of flamingos in / near DPS Lake, Navi Mumbai.

2] The area where the 6 flamingos were found dead and 6 flamingos were found injured and fallen on the ground on 25th

April 2024, is in Village Karave, Survey No. 266 and is in the possession of CIDCO Ltd. (respondent no.3). Here it may be immediately noted that 3 out of the 6 injured flamingos which had been moved for medical treatment to the facility of Wildlife Welfare Association, Thane, died during treatment. The remaining 3 injured flamingos were successfully treated and upon their being fully recovered and found fit (for release), the representative of the NGO - Wildlife Welfare Association and the Range Forest Officer and their assistants released those 3 flamingos into their natural habitat at T.S Chanakya lake, on 6th May 2024.

3] In connection with this incident of death of and injury to flamingos, the Range Forest Officer, Mumbai Mangroves Conservation Unit at Navi Mumbai has registered an offence under the Wildlife (Protection) Act 1972 at Round Offence No.4/2024 on 25th April 2024. A copy of the said Offence Registered as stated above is annexed at EXHIBIT-^{R-1} hereto. The Range Forest Officer also immediately moved the injured flamingos for treatment to the NGO Wildlife Welfare Association Thane. The dead flamingos were sent for autopsy to Mumbai Veterinary College and Hospital at Parel, Mumbai. The autopsy could not be performed on 2 of the dead flamingos as their bodies were in an advanced stage of autolysis (decomposition). The autopsy reports of the remaining four dead flamingos (found on site) states that the cause of death was 'cardiorespiratory failure'. Copies of the said autopsy reports are annexed at EXHIBIT-^{R-2} COLLECTIVELY hereto. Viscera of the 6 dead flamingos was sent by Range Forest Officer Navi Mumbai, for analysis to the Forensic Science Laboratory Thane. The Laboratory Report dated 11th July 2024 of forensic analysis have since been received and



the copies thereof are annexed at EXHIBIT-^{R-3}
COLLECTIVELY, hereto. The Laboratory Reports indicate that
 "the general and specific tests did not indicate any poison" in the
 viscera samples examined.

4] A sample of the water from the DPS Lake was also taken on
 29th April 2024 and sent by the Forest Officer to the Maharashtra
 Pollution Control Board for analysis. The Report of the analysis of
 the said water sample was received and the same is annexed at
EXHIBIT-^{R-4} hereto. The Range Forest Officer Navi Mumbai had
 requested the Mumbai Veterinary College to opine whether the
 from the MPCB report of the water sample any toxic substance
 could be identified as cause of flamingo deaths; by the letter dated
 18th June 2024, the Mumbai Veterinary College informed that it
 was not possible to give any such opinion.

5] In view of the number of apparently unnatural flamingo
 deaths and injuries that had occurred, the Deputy Conservator of
 Forests [i.e. DCF, viz. myself], Mangrove Cell, the Divisional
 Forest Officer [i.e. DFO] Mumbai Mangroves Conservation Unit
 [MMCU], the Range Forest Officer - Mumbai Mangroves
 Conservation Unit posted at Navi Mumbai, the representatives of
 NGOs Bombay Natural History Society [i.e. BNHS] and
 Vanashakti and local residents visited the site on 26th April 2024.

6] Again on 1st May 2024, the Additional Principal Chief
 Conservator of Forest, Mangroves Cell along with the Chief
 Conservator of Forests- Mantralaya, and officers mentioned in
 Para (5) above, viz. DCF Mangroves Cell (viz. myself), DFO
 MMCU and Range Forest Officer Navi Mumbai again visited the
 site viz. DPS lake at Nerul. After the site visit and study of the

report of BNHS dated 30th April 2024, among the probable causes of the flamingo deaths and injuries appear to be:

a) LED light fixture poles on the elevated service road between Nerul Jetty and Palm Beach service road; these lights on the road which crosses the flight path of flamingos between the creek and the lake, could disorient flying flamingos, causing them to come out on the road where they are at high risk of vehicular collision. This increases the probability of the light pollution and / or disorienting effect on flamingos flying low.

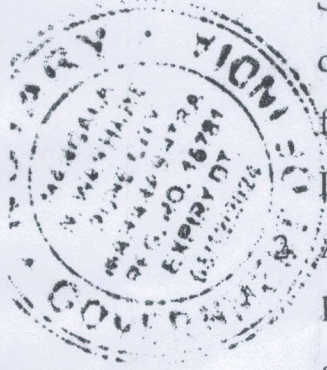
As a solution, BNHS recommended as follows:

1. Replacement of LED Lights: Consideration should be given to replacing the existing LED Lights with Low Pressure Sodium Lights (LPS) featuring a beam angle of 30 -45 degrees compared to the existing 180 degrees of the existing fixtures on the elevated road connecting Nerul Jetty and Palm Beach Service road adjacent to the DPS Lake.

Alternative LED Replacement: If the replacement with LPS lights is not feasible the existing white LED lights could be substituted with Yellow LEDs featuring a beam angle of 30-45 degrees.

3. Restoration of Tidal Water flow: It is imperative to restore the tidal water flow of DPS Lake. All entry points should undergo thorough inspection and cleaning to remove any potential obstacles.

b) The water of DPS Lake was pink in color. BNHS as well as the Forest Department Officers feel that it is necessary to rejuvenate the Lake by allowing free flow of tidal water to and from the lake. For this purpose, the three inlets have to be kept free of all blockages and widened as required.



7] Accordingly by the letter of Additional Principal Chief Conservator of Forests, Mangrove Cell Mumbai dated 3rd May 2024 we requested the Managing Director of CIDCO Ltd. to take steps to rejuvenate the DPS Lake by measures to allow entry and exit of tidal water. The Additional Principal Chief Conservator of Forests, Mangrove Cell Mumbai also addressed a letter dated 21st May 2024 to the Municipal Commissioner Navi Mumbai requesting implementation of the suggestion made by BNHS as mentioned above to change the LED lighting. By their letter dated 28th May 2024, CIDCO replied that there record of any lake was not to be found in the land records; they also informed that CIDCO had not constructed the inlets and had not obstructed the flow of water.

I shall refer to and rely on the correspondence mentioned above as and when required.

8] I say and submit that the State Government has accorded this incident as one requiring utmost attention.

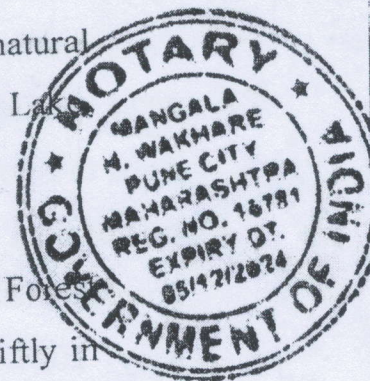
The Government has issued a Government Resolution dated 5th July 2024 and has set up a Committee consisting of:

- Principal Secretary Forests as Chairperson
- Principal Secretary Environment and Climate Change as Member
- Principal Secretary, Urban Development-1 as Member
- Managing Director CIDCO - Member
- Commissioner Navi Mumbai Municipal Corporation - Member
- Chief Executive Officer Maharashtra Maritime Board - Member
- Collector, Thane as Member
- Shri. Pravin Pardeshi, President, BNHS as Member

Additional Principal Chief Conservator of Forests, Mangrove Cell
Mumbai as Member Secretary

The Committee is to suggest measures for protection of the natural
habitat of Flamingos and mangroves in the vicinity of DPS Lake

A copy of the said GR is annexed at EXHIBIT- R-9 hereto.



I therefore say and submit that the Mangrove Cell of the Forest
Department as well as the State Government have acted swiftly in
the matter and are according the issue of protection of the
mangrove environment and its flamingo and other avian
inhabitants high priority.

AFFIDAVIT / Verification

I Dr. Shailendrakumar B Jadhav IFS, Deputy Conservator of Forests
Mangrove Cell, Forest Department, Government of Maharashtra,
having my office at Ballard Estate, Mumbai, do hereby solemnly affirm
on behalf of Respondent no.1 and state that the contents of the
foregoing affidavit are based partly on the records of the Mangrove Cell
duly prepared and maintained in the ordinary course of business which
I believe to be correct and partly from my own observations and
knowledge after the site visit as stated herein.

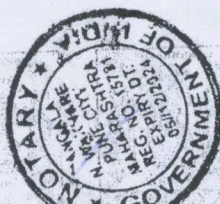
Solemnly affirmed at Mumbai)
Pune)
On this 9th day of July, 2024)

BEFORE ME
[Signature]
MANGALAN WAKHARE
ADVOCATE & NOTARY
GOVERNMENT OF INDIA
09 AUG 2024

[Signature]
Dr. Shailendrakumar B Jadhav, IFS,
Deputy Conservator of Forests
Mangrove Cell, Forest Department,
Government of Maharashtra
for Respondent no.1

email -
adv@ptl@gmail.com
9422317884
[Signature]
D. M. Gupte
Advocate

Approved by me
[Signature]
16/7/24
(S. V. Rame Rao)
APCCF / Mangrove ce



Translation

Government Resolution no T R S 12 / 2020 / case no 203 / F 6 dated 25th January 2018

First Information Report for Forest Related Offences 386758
(Maharashtra Forest Code Volume 2 paragraph 6.12)

1. No / year : W L – 2024 2 Date : 25th April 2024
3. Designated area : Karave 4. Zone : Vashi

5. Forest Range : New Mumbai

6. Forest Division : Mumbai Mangrove Conservation Unit

7. Details of offence: (If the space is insufficient, please write on back of the page and in case of requirement of more space, please use separate A-4 size paper and attach copies thereof with this report)

Today I approached the N R I Police station today on the instructions of Range Forest Officer, New Mumbai and took possession of one dead flamingo bird from Police Constable (Buckle no 2409) Shri Y M Shaikh. When I was searching for other flamingos, it was informed that one injured flamingo was observed near the water body on T S Chanakya Road. The said injured flamingo was handed over to R A W W employee Shri Sahil Kawedia for medical treatment.

As per telephonic message of Smt Rekha , it was understood that there was one dead flamingo bird lying near N R I jetty. Hence deputed Forest Guard to the location and took the said flamingo bird into possession from the security guard Shri Patil in dead condition and safely brought it to the Range Forest Office . The said injured flamingo was handed over to R A W W employee Shri Preet Singh for medical treatment. Since the flamingo bird is included at serial no 26 in schedule IV, further investigation is in progress.

8. Details of confiscated property :

1. Dead flamingo – 02 2. Injured flamingo - 01

9. Details of accused persons : (If detected, mention their name, age, address. If unknown, mention the same) : Abandoned

10. Location of the offence (If possible, mention the latitude and longitude as per G P S :

1. N C I Police station – 19 00 29 .0 73 01 43.5

2. TS Chanakya water body – 19 00 50 .0 73 00 23.20

3. N C I Jetty – 19 00 11.10 73 01 30.7
11. Acts and sections : (Mention the sections and acts becoming prima facie applicable) : Indian Wild Life Protection Act 1972 – section 3
12. Other details (If any) :
13. Location of recording the offence : 1. Near N R I signal 2. T S Chanakya water tank 3. N R I Jetty
14. Signature, Name and Designation of the officer recording the offence :
Shri V G Bairagi, Forester, Vashi Mangrove Forest Conservation Unit, Mumbai.

(copy for Office / Forest Ranger / Deputy Conservator of Forests – please tick ✓) :

15. Circle crime register no and year : WL3 / 2024. Received on date : 22nd April 2024
16. Forwarded on date : 22nd April 2024
17. Forest Circle crime register no and year : WL3 / 2024.
- 18 Received on date : 22nd April 2024 Forwarded on date : 22nd April 2024
19. Forest Department crime register no and year : 30 / 2024. Received on date : 3rd May 2024

SD /-

Assistant Conservator of Forests,
Mangrove
Signature, Name and Designation

वन अपराध पहिले प्रतिवृत्त

(महाराष्ट्र वन संहिता खंड दोन, परिच्छेद ६.१२)



386752

१. क्रमांक/वर्ष WL/2024
4

२. दिनांक 25/04/2024

३. नियत क्षेत्र करावे

४. परिमंडळ वाशी ५. वन परिक्षेत्र जवही मुंबई ६. वन विभाग मुंबई कांस्टबल
(मुं. का. सं. व.) सहायक वरक,
कुला

७. अपराधाचा तपशील : (लेखनास जागा अपुरी असल्यास मागील पृष्ठावर लिहावे, अधिक लेखन असेल तर स्वतंत्र A-4 आकाराचा कागद वापरावा व तो सर्व प्रती सोबत लावावा) आज रोजी WWA चे सदस्य स्वतःच साईटवर जाऊन मिठाळीच्या माहितीनुसार DPS ब्लॉक जवळ काही फ्लेमिंगो अस्त्यापर आहाराचे समजाचे नुसार वनपाल वाशी व राहुड रथक, वर अफा वाशी यांचे सह जाणे व जातुन पाहिले असता 4 जखमी व 2 मृत अवस्थेतील फ्लेमिंगो मिळविले जाणे. 4 जखमी फ्लेमिंगो WWA च्या सदस्यांवरुन Rescue केंद्र अपघरा साठी प्राणी रक्षण वाहिकेत देऊन ठेवणे येशे पाहिले. त्यानंतर तक्रारद्वारा आनुबासना (P.T.O)

८. जप्त मुद्देमालाचा तपशील :

१) मृत फ्लेमिंगो - 02

२) जखमी फ्लेमिंगो - 04

12

९. आरोपीचे तपशील : (आढळून आल्यास- नाव, वय, पत्ता, नमूद करावेत. अज्ञात असल्यास तशी नोंद करावी)
बेवारशी

१०. अपराधाचे ठिकाण : (शक्य असेल तिथे GPS नुसार अक्षांश व रेखांश लिहावेत)

१) 19 00 10.02 73 01 10.04

२) 19 00 27.03 73 01 10.01

११. अधिनियम व कलमे : (अपराध प्रकरणी प्रथम दर्शनी लागू होणारी कलमे व अधिनियम लिहावे)

आवृत्तीय वन्यजीव संवर्धन अधिनियम 1972 चे कलमे 9 अन्वये

१२. इतर नोंद : (आवश्यक असल्यास)

१३. गुन्हा नोंदविल्याचे ठिकाण : १) दिवाली पाळिले म्हणून जवळील तक्रार

२) NRI जेथे ३) DPS म्हणून ते NRI जेथे

साईट जो

१४. गुन्हा नोंदविणा-या अधिका-याची स्वाक्षरी, नाव व पदनाम :

Police

श्री. एस. ०. कोळते वज्रशक, नेहरू

अ. का. व. क. करावे

(स्थळ प्रत / वनपाल प्रत / वनक्षेत्रपाल प्रत / उपवनसंरक्षक प्रत - त्यास (✓) मूळ करावी)

फिरती करीत असतांना 3 फलेमिगो चिखलात अडकुन पडलेले दिसुन आवे
 रवातिके त्याकडे धावलेकर वस यांच्या मदतीने चिखलात उतरुन फलेमिगो
 ना वाहेर काढले. तामावाच्या परिसरात 2 फलेमिगो मृत अवस्थेत आढळुन
 आले. त्यांचे शव ताब्यात घेतले. जंगल Dps ते NRT येा स्टेशन च्या
 स्मॉल्टन गेडलगत 1 जखमी फलेमिगो मिळुन आला. तो रेस्क्यू केला
 सदर एकुल 4 मृत फलेमिगो व 4 जखमी फलेमिगो WWA च्या प्रसिनीधी
 यांच्या गाडीतून रेंज कार्यालयत आणले. पैकी 4 फलेमिगोना उपचारासाठी
 WWA च्या पुनर्जीवन केंद्रात उपचारासाठी श्री सनप्रीत यांचे भाऊ पाठवुन
 दिले असतांना 1 रस्त्यात मृत आला म्हणुन 08 मृत फलेमिगो च्या
 पोस्ट मॉरिमसाठी घेऊन गेला. अधिक तपास चाकु आहे

१५. परिमंडळ गुन्हा नोंदवही क्रमांक / वर्ष : WL4/2024

प्राप्त दिनांक : 25/04/2024

१६. रवाना दिनांक : 26/04/2024

(व्ही.जी.बैरागी)

वनपरिक्षेत्र अधिकारी, मुंबई

मु.का.सं.प.नवी मुंबई

१७. वन परिक्षेत्र गुन्हा नोंदवही क्रमांक / वर्ष : WL-4/2024

प्राप्त दिनांक : 26/04/2024

१८. रवाना दिनांक : 29/04/2024

एस. एल. मांजरे

स्वाक्षरी, नाव व पदनाम परिक्षेत्र अधिकारी

१९. वन विभाग गुन्हा नोंदवही क्रमांक / वर्ष : 28/2024

प्राप्त दिनांक : 29/04/2024

२०. रवाना दिनांक : कांदळवन संधारण घटक नवी मुंबई

स्वाक्षरी, नाव व पदनाम सहाय्यक वनसंरक्षक
 कांदळवन संरक्षण, मुंबई

Translation

Government Resolution no T R S 12 / 2020 / case no 203 / F 6 dated 25th January 2018

First Information Report for Forest Related Offences 386758
(Maharashtra Forest Code Volume 2 paragraph 6.12)

- | | |
|---|--------------------------|
| 1. No / year : W L – 2024 | 2 Date : 25th April 2024 |
| 3. Designated area : Karave | 4. Zone : Vashi |
| 5. Forest Range : New Mumbai | |
| 6. Forest Division : Mumbai Mangrove Conservation Unit | |
| 7. Details of offence: (If the space is insufficient, please write on back of the page and in case of requirement of more space, please use separate A-4 size paper and attach copies thereof with this report) | |

Today I approached the N R I Police station today on the instructions of Range Forest Officer, New Mumbai and took possession of one dead flamingo bird from Police Constable (Buckle no 2409) Shri Y M Shaikh. When I was searching for other flamingos, it was informed that one injured flamingo was observed near the water body on T S Chanakya Road. The said injured flamingo was handed over to R A W W employee Shri Sahil Kawedia for medical treatment.

As per telephonic message of Smt Rekha , it was understood that there was one dead flamingo bird lying near N R I jetty. Hence deputed Forest Guard to the location and took the said flamingo bird into possession from the security guard Shri Patil in dead condition and safely brought it to the Range Forest Office . The said injured flamingo was handed over to R A W W employee Shri Preet Singh for medical treatment. Since the flamingo bird is included at serial no 26 in schedule IV, further investigation is in progress.

8. Details of confiscated property :

- | | |
|-----------------------|--------------------------|
| 1. Dead flamingo – 02 | 2. Injured flamingo - 01 |
|-----------------------|--------------------------|

9. Details of accused persons : (If detected, mention their name, age, address. If unknown, mention the same) : Abandoned

10. Location of the offence (If possible, mention the latitude and longitude as per G P S :

- | | |
|---|--|
| 1. N C I Police station – 19 00 29 .0 73 01 43.5 | |
| 2. TS Chanakya water body – 19 00 50 .0 73 00 23.20 | |

3. N C I Jetty – 19 00 11.10 73 01 30.7

11. Acts and sections : (Mention the sections and acts becoming prima facie applicable) : Indian Wild Life Protection Act 1972 – section 3

12. Other details (If any) :

13. Location of recording the offence : 1. Near N R I signal 2. T S Chanakya water tank 3. N R I Jetty

14. Signature, Name and Designation of the officer recording the offence :
Shri V G Bairagi, Forester, Vashi Mangrove Forest Conservation Unit, Mumbai.

(copy for Office / Forest Ranger / Deputy Conservator of Forests – please tick ✓) :

15. Circle crime register no and year : WL3 / 2024. Received on date : 22nd April 2024

16. Forwarded on date : 22nd April 2024

17. Forest Circle crime register no and year : WL3 / 2024.

18 Received on date : 22nd April 2024 Forwarded on date : 22nd April 2024

19. Forest Department crime register no and year : 30 / 2024. Received on date : 3rd May 2024

SD /-

Assistant Conservator of Forests,
Mangrove
Signature, Name and Designation

Annexure - R2 No. MVC./PATH/ 48/2024
Dated: 30/04/2024



Maharashtra Animal & Fishery Sciences University
DEPARTMENT OF VETERINARY PATHOLOGY
MUMBAI VETERINARY COLLEGE, PAREL, MUMBAI-12



NECROPSY REPORT

Owner: RFO Mangrooves, New Mumbai Species: Avian (Flamingo) Age: Adult
Date of death: 25/04/2024 (6.30AM) Color: Black-white bird (1) PM-No: 53/24
Date & Time of PM: 25/04/2024 (04.00 PM).
Necropsy by: Dr.P.V.Meshram, Dr.Kiran, Dr.Pavan, Dr.Yogesh, Dr.Shubhankee, Dr.Priti

History: As per the owner information, birds found dead and presented for postmortem examination.

External examination: Body condition was good. Rigor mortis was present. Ocular mucus membrane was slightly pale. Wound observed on dorsal spine. Broken feathers were noticed.

Internal examination:

Peritoneal Cavity: Multifocal hemorrhages were observed.

Respiratory System:

Trachea: Mucoid exudates were noticed in tracheal lumen.
Lungs: Autolysed (+).
Air sac: NAD.

Circulatory System:

Pericardium: NAD.
Heart: Dark red in colour, smooth in consistency. Autolysed (+).

Digestive system:

Oesophagus: NAD
Gizzard: Found impacted with sand particles. Autolysed (+).
Proventriculus: Autolysed (+).
Intestine: Autolysed (+++).
Liver: Autolysed (+).

Lymphoid System:

Spleen: Autolysed (+).
Caecal tonsil: Autolysed (+).

Urogenital System:

Kidneys: Autolysed (++)
Cloaca: NAD.

PATHOANATOMICAL DIAGNOSIS

As most of vital organs were highly autolysed, hence "Exact cause of death of bird cannot be ascertained."

NOTE: Mild=+, Moderate=++, Severe=+++

-----End of Report-----

(3)

ASSISTANT PROFESSOR OF PATHOLOGY
Mumbai Veterinary College,
Parel, Mumbai-400 012.



No. MVC./PATH/ 49 /2024
 Dated: 9 of 04/2024
 Maharashtra Animal & Fishery Sciences University
 DEPARTMENT OF VETERINARY PATHOLOGY
 MUMBAI VETERINARY COLLEGE, PAREL, MUMBAI-12



NECROPSY REPORT

Owner: RFO Mangrooves, New Mumbai Species: Avian (Flamingo) Age: Adult
 Date of death: 25/04/2024 (6.30AM) Color: Black-white bird (2) PMNo: 54/24
 Date & Time of PM: 25/04/2024 (04.00 PM).
 Necropsy by: Dr.P.V.Meshram, Dr.Kiran, Dr.Pavan, Dr.Yogesh, Dr.Shubhankee, Dr.Priti

History: As per the owner information, birds found dead and presented for postmortem examination.

External examination: Body condition was fair. Wound was noticed on ventral abdomen. Ocular mucus membranes were pale. Femoral fracture was noticed.

Internal examination:

Peritoneal Cavity: Subcutaneously multifocal haemorrhages were observed on keel bone.

Respiratory System:

Trachea: NAD.

Lungs: Multifocal area of congestion was observed.

Air sac: NAD.

Circulatory System:

Pericardium: Congestion was noticed.

Heart: Congestion of organ was noticed on cut section. On cut section all chambers of heart were found empty.

Digestive system:

Oesophagus: Congestion was observed.

Gizzard: Impacted with sand particle.

Proventriculus: NAD

Intestine: Severely congested, haemorrhagic intestine

Liver: Firm in consistency. Edges were sharp. Agonal congestion of organ was noticed.

Haematopoietic System:

Spleen: Severe congestion was observed.

Caecal tonsil: NAD.

Urogenital System:

Kidneys: Firm in consistency. Multifocal area of congestion was noticed.

Cloaca: Congestion was observed.

PATHOANATOMICAL DIAGNOSIS

The above post mortem suggestive of "Cardiorespiratory failure" as a cause of death

NOTE: Mild=+, Moderate=++, Severe=+++

-----End of Report-----

(A)

ASSISTANT PROFESSOR OF PATHOLOGY
 Mumbai Veterinary College,
 Parel, Mumbai-400 012.

No. MVC./PATEL/ 50/2024

Dated 20/04/2024



Maharashtra Animal & Fishery Sciences University
DEPARTMENT OF VETERINARY PATHOLOGY
MUMBAI VETERINARY COLLEGE, PAREL, MUMBAI-12



NECROPSY REPORT

Owner: RFO Mangrooves, New Mumbai Species: Avian (Flamingo) Age: Adult
Date of death: 25/04/2024 (6.30AM) Color: Black-white bird (3) PMNo: 55/24
Date & Time of PM: 25/04/2024 (04.00 PM).
Necropsy by: Dr.P.V.Meshram, Dr.Kiran, Dr.Pavan, Dr.Yogesh, Dr.Shubhankec, Dr.Priti

History: As per the owner information, birds found dead and presented for postmortem examination.

External examination: Body condition was fair. Ocular mucus membranes were pale.

Internal examination:

Peritoneal Cavity: NAD.

Respiratory System:

Trachea: NAD.

Lungs: multifocal area of congestion was observed.

Air sac: NAD.

Circulatory System:

Pericardium: Congestion was noticed.

Heart: Congested of organ was noticed on cut section. On cut section, meager amount of blood clots were noticed.

Digestive system:

Oesophagus: NAD..

Gizzard: Impacted with sand particle.

Proventriculus: NAD

Intestine: Severely congested. Hemorrhages were observed.

Liver: Firm in consistency. Edges were sharp. Agonal congestion of organ was noticed.

Lymphoid System:

Spleen: Severely congestion was observed.

Caecal tonsil: NAD.

Urogenital System:

Kidneys: Firm in consistency. Multifocal area of congestion was noticed.

Cloaca: Congestion was observed.

PATHOANATOMICAL DIAGNOSIS

The above post mortem suggestive of "Cardiorespiratory failure" as a cause of death.

NOTE: Mild=+, Moderate=++, Severe=+++

-----End of Report-----

(5)

ASSISTANT PROFESSOR OF PATHOLOGY
Mumbai Veterinary College,
Parel, Mumbai-400 012



Maharashtra Animal & Fishery Sciences University
DEPARTMENT OF VETERINARY PATHOLOGY
MUMBAI VETERINARY COLLEGE, PAREL, MUMBAI-12

No. MVC./PATH/ 51 /20 24

Dated: 30/04/2024



NECROPSY REPORT

Owner: RFO Mangrooves, New Mumbai Species: Avian (Flamingo) Age: Adult
Date of death: 25/04/2024 (6.30AM) Color: Black-white bird (4) PMNo: 56/24
Date & Time of PM: 25/04/2024 (04.00 PM).
Necropsy by: Dr.P.V.Meshram, Dr.Kiran, Dr.Pavan, Dr.Yogesh, Dr.Shubhanke, Dr.Priti

History: As per the owner information, birds found dead and presented for postmortem examination.

External examination: Body condition was fair. Ocular mucus membranes were pale. Hemorrhagic thigh muscle was observed.

Internal examination:

Peritoneal Cavity: subcutaneously Multifocal haemorrhages were observed.

Respiratory System:

Trachea: NAD.

Lungs: Multifocal area of red hepatisation was observed. Multifocal area of congestion was observed.

Air sac: NAD.

Circulatory System:

Pericardium: Congestion was noticed.

Heart: Congested of organ was noticed on cut section. On cut section, meager amount of blood clots were noticed.

Digestive system:

Oesophagus: NAD.

Gizzard: Impacted with sand particle.

Proventriculus: Hemorrhages were noticed.

Intestine: Severely congested.

Liver: Firm in consistency. Edges were sharp. Agonal congestion of organ was noticed.

Lymphoid System:

Spleen: Severely congestion was observed.

Caecal tonsil: NAD.

Urogenital System:

Kidneys: Firm in consistency. Multifocal area of congestion was noticed.

Cloaca: NAD.

PATHOANATOMICAL DIAGNOSIS

The above post mortem suggestive of "Cardiorespiratory failure" as a cause of death

NOTE: Mild=+, Moderate=++, Severe=+++

-----End of Report-----

(6)

ASSISTANT PROFESSOR OF PATHOLOGY
Mumbai Veterinary College,
Parel, Mumbai-400 012.



Maharashtra Animal & Fishery Sciences University
DEPARTMENT OF VETERINARY PATHOLOGY
MUMBAI VETERINARY COLLEGE, PAREL, MUMBAI-12



No. MVC./PATH/ 52 /2024

Dated: 30/04/2024

NECROPSY REPORT

Owner: RFO Mangrooves, New Mumbai Species: Avian (Flamingo) Age: Adult
Date of death: 25/04/2024 (6.30AM) Color: Black-white bird (5) PMNo: 57/24
Date & Time of PM: 25/04/2024 (04.00 PM).
Necropsy by: Dr.P.V.Meshram, Dr.Kiran, Dr.Pavan, Dr.Yogesh, Dr.Shubhankee, Dr.Priti

History: As per the owner information, birds found dead and presented for postmortem examination.

External examination: Body condition was fair. Ocular mucus membranes were pale. Hemorrhagic thigh muscle was observed.

Internal examination:

Peritoneal Cavity: subcutaneously multifocal haemorrhages were observed.

Respiratory System:

Trachea: NAD.

Lungs: Multifocal area of congestion was observed.

Air sac: NAD.

Circulatory System:

Pericardium: Congestion was noticed.

Heart: Congested of organ was noticed on cut section. On cut section, meager amount of blood clots were noticed.

Digestive system:

Oesophagus: NAD.

Gizzard: Impacted with sand particle.

Proventriculus: Focal areas of hemorrhages were noticed.

Intestine: Severely congested.

Liver: Firm in consistency. Agonal congestion of organ was noticed.

Lymphoid System:

Spleen: Severely congestion was observed.

Caecal tonsil: NAD.

Urogenital System:

Kidneys: Firm in consistency. Multifocal area of congestion was noticed.

Cloaca: NAD.

PATHOANATOMICAL DIAGNOSIS

The above post mortem suggestive of "Cardiorespiratory failure" as a cause of death

NOTE: Mild=+, Moderate=++, Severe=+++

-----End of Report-----

(7)

ASSISTANT PROFESSOR OF PATHOLOGY
Mumbai Veterinary College,
Parel, Mumbai-12.



No. MVCH/53/2024
 Dated: 09/04/2024
 Maharashtra Animal & Fishery Sciences University
 DEPARTMENT OF VETERINARY PATHOLOGY
 MUMBAI VETERINARY COLLEGE, PAREL, MUMBAI-12



NECROPSY REPORT

Owner: RFO Mangrooves, New Mumbai Species: Avian (Flamingo) Age: Adult
 Date of death: 25/04/2024 (6.30AM) Color: Black-white bird (6) PMNo: 58/24
 Date & Time of PM: 25/04/2024 (04.00 PM).
 Necropsy by: Dr.P.V.Meshram, Dr.Kiran, Dr.Pavan, Dr.Yogesh, Dr.Shubhankec, Dr.Priti

History: As per the owner information, birds found dead and presented for postmortem examination.

External examination: Broken body parts with severe decomposition were noticed.

Internal examination:

Peritoneal Cavity: Autolysed (+++).

Respiratory System:

Trachea: Autolysed (+++).

Lungs: Autolysed (+++).

Air sac: Autolysed (+++).

Circulatory System:

Pericardium: Autolysed (+++).

Heart: Autolysed (+++).

Digestive system:

Oesophagus: Autolysed (+).

Gizzard: Autolysed (+++).

Proventriculus: Autolysed (++)

Intestine: Autolysed (+++).

Liver: Autolysed (+++).

Lymphoid System:

Spleen: Autolysed (+++).

Caecal tonsil: Autolysed (+++).

Urogenital System:

Kidneys: Autolysed (+++).

Cloaca: Autolysed (+++).

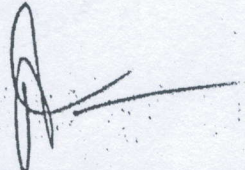
PATHOANATOMICAL DIAGNOSIS

As most of vital organs were highly autolysed, hence "Exact cause of death of bird cannot be ascertained."

NOTE: Mild=+, Moderate=++, Severe=+++

-----End of Report-----

(8)


 ASSISTANT PROFESSOR OF PATHOLOGY
 Mumbai Veterinary College,
 Parel, Mumbai-400 012.

Ameyare R-3



MFSL/THN/FM/53/01.01.2008
MINI FORENSIC SCIENCE LABORATORY
 STATE OF MAHARASHTRA, HOME DEPARTMENT, 6TH FLOOR MTNL BUILDING,
 CHARAI, THANE (WEST), 400 601
 TEL: 022-25400074 Email: -minifsl.thane@gmail.com

EXAMINATION REPORT



M.L. Case No. At-11C/2024

T. (T). No. 2054-2055/2024

Date: 11 JUL 2024

Total No. of Pages: Two

To,

The Assistant Professor of Pathology,
 Mumbai Veterinary College,
 Parel, Mumbai-12

- | | | | |
|-----------------------------|------------------|-----------------|---------------------------|
| 1) Ref. No. | : PM No. 53/2024 | Date | : 30/04/2024 |
| 2) No. of exhibits received | : Four | F.O. | : Kandalvan Forest Office |
| 3) C.R. No. | : WL-04/2024 | U/s | : IPC WLA 1972-(9) |
| 4) Mode of receipt | : RFO No. 7702 | Date of receipt | : 30/04/2024 |

5) Condition of the parcel(s)/seal(s):

—Four sealed plastic containers, seals intact and as per copy sent---

6) Description of articles:

- 1) Viscera in a plastic container labelled Bottle No. (2)
Intestine
 - 2) Viscera in a plastic container labelled Bottle No. (3)
Liver
 - 3) Viscera in a plastic container labelled Bottle No. (4)
Kidney
 - 4) Viscera in a plastic container labelled Bottle No. (1)
Heart
- Exhibit nos. (1) to (4) also labelled
 Avian (Flamingo)
 PM No. 53/2024

Contd..... MFSL/THN/FM/53/01.01.2008

RESULTS OF ANALYSIS

---General and specific chemical testing does not reveal any poison in Exhibit nos. (1), (2), (3) and (4) ---

Analysis started on : 24/06/2024

Analyzed by :

Analysis completed on : 10/07/2024

Name :

(D. K. GADMALE)Designation : Assistant Chemical Analyser to Govt.
Mini Forensic Science Laboratory, Home Dept.,
Gov. Of Maharashtra,
Thane - 400 601

✓ Advance copy to.

The Range Forest Officer, Kandalvan Forest Office, Dist. Navi Mumbai with reference to his Letter No. 102/2024-25 Dated 30/04/2024 for information.

- Note: 1) Results related only to the exhibits tested.
2) Report shall not be reproduced except in full, without the written approval of the Director.
3) After examination:
a) Biological exhibits will be disposed off.
b) Exhibit should be removed within fifteen days from the receipt of this report.

AUA/-



MFSL/THN/FM/53/01.01.2008

MINI FORENSIC SCIENCE LABORATORY
STATE OF MAHARASHTRA, HOME DEPARTMENT, 6TH FLOOR MTNL BUILDING,
CHARAI, THANE (WEST), 400 601
TEL: 022-25400074 Email: -minifsl.thane@gmail.com

EXAMINATION REPORT



M.L. Case No. At-12C/2024
T. (T). No. 2056-2057/2024
Date: 11 JUL 2024
Total No. of Pages: Two

To,
The Assistant Professor of Pathology,
Mumbai Veterinary College,
Parel, Mumbai-12

- | | | | |
|-----------------------------|------------------|------------------------|--------------------|
| 1) Ref. No. | : PM No. 54/2024 | Date | : 30/04/2024 |
| 2) No. of exhibits received | : Five | F.O. <u>10</u>
P.S. | : Kandalvan |
| 3) C.R. No. | : WL-04/2024 | U/s | : IPC WLA 1972-(9) |
| 4) Mode of receipt | : RFO No. 7702 | Date of receipt | : 30/04/2024 |

5) Condition of the parcel(s)/seal(s):

---Five sealed plastic containers, seals intact and as per copy sent---

6) Description of articles:

- 1) Viscera in a plastic container labelled Bottle No. (3)
Intestine
 - 2) Viscera in a plastic container labelled Bottle No. (2)
Liver
 - 3) Viscera in a plastic container labelled Bottle No. (4)
Kidney
 - 4) Viscera in a plastic container labelled Bottle No. (1)
Heart
 - 5) Viscera in a plastic container labelled Bottle No. (5)
Lung
- Exhibit nos. (1) to (5) also labelled
Avian (Flamingo)
PM No. 54/2024

1.

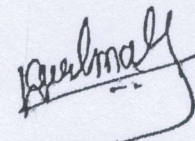
Contd..... MFSL/THN/FM/53/01.01.2008

RESULTS OF ANALYSIS

---General and specific chemical testing does not reveal any poison in Exhibit nos. (1), (2), (3), (4)---
---and (5)---

Analysis started on : 24/06/2024

Analyzed by :



Analysis completed on : 10/07/2024

Name :

(D. K. GADMALE)

Designation : Assistant Chemical Analyser to Govt.
Mini Forensic Science Laboratory, Home Dept.,
Gov. of Maharashtra,
Thane - 400 601

✓ Advance copy to.

The Range Forest Officer, Kandalvan Forest Office, Dist. Navi Mumbai with reference to his Letter
No. 102/2024-25 Dated 30/04/2024 for information.

- Note: 1) Results related only to the exhibits tested.
2) Report shall not be reproduced except in full, without the written approval of the Director.
3) After examination:
a) Biological exhibits will be disposed off.
b) Exhibit should be removed within fifteen days from the receipt of this report.



MFSL/THN/FM/53/01.01.2008

MINI FORENSIC SCIENCE LABORATORY
STATE OF MAHARASHTRA, HOME DEPARTMENT, 6TH FLOOR MTNL BUILDING,
CHARAI, THANE (WEST), 400 601

TEL: 022-25400074 Email: -minifsl.thane@gmail.com

EXAMINATION REPORT

M.L. Case No. At-13C/2024

T. (T). No. 2058-2059/2024

Date: 11 JUL 2024

Total No. of Pages: Two

To,
The Assistant Professor of Pathology,
Mumbai Veterinary College,
Parel, Mumbai-12

- | | | | |
|-----------------------------|------------------|-----------------|--------------------|
| 1) Ref. No. | : PM No. 55/2024 | Date | : 30/04/2024 |
| 2) No. of exhibits received | : Four | F.O.
P.S. | : Kundalvan A |
| 3) C.R. No. | : WL-04/2024 | U/s | : IPC WLA 1972-(9) |
| 4) Mode of receipt | : RFO No. 7702 | Date of receipt | : 30/04/2024 |

5) Condition of the parcel(s)/seal(s):

---Four sealed plastic containers, seals intact and as per copy sent---

6) Description of articles:

- 1) Viscera in a plastic container labelled Bottle No. (3)
Intestine
- 2) Viscera in a plastic container labelled Bottle No. (2)
Liver
- 3) Viscera in a plastic container labelled Bottle No. (1)
Heart
- 4) Viscera in a plastic container labelled Bottle No. (4)
Lung
Exhibit nos. (1) to (4) also labelled
Avian (Flamingo)
PM No. 55/2024

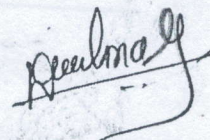
Contd..... MFSL/THN/FM/53/01.01.2008

RESULTS OF ANALYSIS

---General and specific chemical testing does not reveal any poison in Exhibit nos. (1), (2), (3) and (4)---

Analysis started on : 24/06/2024

Analyzed by :



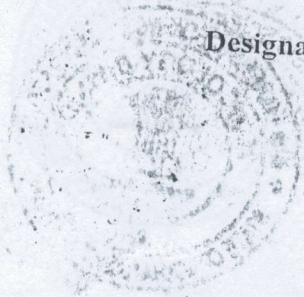
Analysis completed on : 10/07/2024

Name :

(D. K. GADMALE)

Designation

Assistant Chemical Analyser to Govt.
Mini Forensic Science Laboratory, Home Dept.,
Maharashtra,
Thane - 400 601



✓ Advance copy to.

The Range Forest Officer, Kandalvan Forest Office, Dist. Navi Mumbai with reference to his Letter No. 102/2024-25 Dated 30/04/2024 for information.

- Note; 1) Results related only to the exhibits tested.
2) Report shall not be reproduced except in full, without the written approval of the Director.
3) After examination:
a) Biological exhibits will be disposed off.
b) Exhibit should be removed within fifteen days from the receipt of this report.



MFSL/THN/FM/53/01.01.2008

MINI FORENSIC SCIENCE LABORATORY
 STATE OF MAHARASHTRA, HOME DEPARTMENT, 6TH FLOOR MTNL BUILDING,
 CHARAI, THANE (WEST), 400 601
 TEL: 022-25400074 Email: -minifsl.thane@gmail.com

EXAMINATION REPORT



M.L. Case No. At-14C/2024

T. (T). No. 2060-2061/2024Date: 11 JUL 2024

Total No. of Pages: Two

To,
 The Assistant Professor of Pathology,
 Mumbai Veterinary College,
 Parel, Mumbai-12

- | | | | |
|-----------------------------|------------------|-----------------------|--------------------|
| 1) Ref. No. | : PM No. 56/2024 | Date | : 30/04/2024 |
| 2) No. of exhibits received | : Five | F.O.
P.S. <i>A</i> | : Kandalvan |
| 3) C.R. No. | : WL-04/2024 | U/s | : IPC WLA 1972-(9) |
| 4) Mode of receipt | : RFO No. 7702 | Date of receipt | : 30/04/2024 |

5) Condition of the parcel(s)/seal(s):

---Five sealed plastic containers, seals intact and as per copy sent---

6) Description of articles:

- 1) Viscera in a plastic container labelled Bottle No. (1)
Intestine
 - 2) Viscera in a plastic container labelled Bottle No. (2)
Liver
 - 3) Viscera in a plastic container labelled Bottle No. (3)
Kidney
 - 4) Viscera in a plastic container labelled Bottle No. (4)
Gizzard
 - 5) Viscera in a plastic container labelled Bottle No. (5)
Lung
- Exhibit nos. (1) to (5) also labelled
 Avian (Flamingo)
 PM No. 56/2024

RESULTS OF ANALYSIS

---General and specific chemical testing does not reveal any poison in Exhibit nos. (1), (2), (3), (4) and ---
---(5)---

Analysis started on : 24/06/2024

Analyzed by :



Analysis completed on : 10/07/2024

Name :

(D. K. GADMALE)

Designation :

Assistant Chemical Analyser to Govt.

Mini Forensic Science Laboratory, Home Dept.,

Govt. of Maharashtra,

Thane - 400 601

✓ Advance copy to.

The Range Forest Officer, Kandalvan Forest Office, Dist. Navi Mumbai with reference to his Letter No. 102/2024-25 Dated 30/04/2024 for information.

- Note: 1) Results related only to the exhibits tested.
2) Report shall not be reproduced except in full, without the written approval of the Director.
3) After examination:
a) Biological exhibits will be disposed off.
b) Exhibit should be removed within fifteen days from the receipt of this report.



MFSL/THN/FM/53/01.01.2005

MINI FORENSIC SCIENCE LABORATORY
 STATE OF MAHARASHTRA, HOME DEPARTMENT, 6TH FLOOR MTNL BUILDING,
 CHARAI, THANE (WEST), 400 601
 TEL: 022-25400074 Email: -minifsl.thane@gmail.com

EXAMINATION REPORT



M.L. Case No. At-15C/2024

T. (T). No. 2062-2063/2024

Date: 17 JUL 2024

Total No. of Pages: Two

To,
 The Assistant Professor of Pathology,
 Mumbai Veterinary College,
 Parel, Mumbai-12

1) Ref. No.	: PM No. 57/2024	Date	: 30/04/2024
2) No. of exhibits received	: Four	F.O P.S.	: kandalvan <i>[Signature]</i>
3) C.R. No.	: WL-04/2024	U/s	: IPC WLA 1972-(9)
4) Mode of receipt	: RFO No. 7702	Date of receipt	: 30/04/2024

5) Condition of the parcel(s)/seal(s):

---Four sealed plastic containers, seals intact and as per copy sent---

6) Description of articles:

- 1) Viscera in a plastic container labelled Bottle No. (1)
Intestine
- 2) Viscera in a plastic container labelled Bottle No. (2)
Kidney
- 3) Viscera in a plastic container labelled Bottle No. (3)
Liver + Lungs
- 4) Viscera in a plastic container labelled Bottle No. (4)
Proventriculus Gizzard

Exhibit nos. (1) to (4) also labelled

Avian (Flamingo)

PM.No. 57/2024

RESULTS OF ANALYSIS

---General and specific chemical testing does not reveal any poison in Exhibit nos. (1), (2), (3) and (4)---

Analysis started on : 24/06/2024

Analyzed by :

Analysis completed on : 10/07/2024

Name :

D. K. Gadmale
(D. K. GADMALE)

Designation : Assistant Chemical Analyser to Govt.
Mini Forensic Science Laboratory, Home Dept.,
Gov. of Maharashtra,
Thane - 400 601

✓ Advance copy to.

The Range Forest Officer, Kandalvan Forest Office, Dist. Navi Mumbai with reference to his Letter No. 102/2024-25 Dated 30/04/2024 for information.

- Note: 1) Results related only to the exhibits tested.
2) Report shall not be reproduced except in full, without the written approval of the Director.
3) After examination:
a) Biological exhibits will be disposed off.
b) Exhibit should be removed within fifteen days from the receipt of this report.

AUA/-

2.



MFSL/THN/FM/53/01.01.200

MINI FORENSIC SCIENCE LABORATORY

STATE OF MAHARASHTRA, HOME DEPARTMENT, 6TH FLOOR MTNL BUILDING,
CHARAI, THANE (WEST), 400 601

TEL: 022-25400074 Email: -minifsl.thane@gmail.com

EXAMINATION REPORT



M.L. Case No. At-16C/2024

T. (T). No. 2064-2065/2024

Date: 11 JUL 2024

Total No. of Pages: Two

To,
The Assistant Professor of Pathology,
Mumbai Veterinary College,
Parel, Mumbai-12

- | | | | |
|-----------------------------|------------------|-----------------|--------------------|
| 1) Ref. No. | : PM No. 58/2024 | Date | : 30/04/2024 |
| 2) No. of exhibits received | : Three | F.O.
P.S. | : Kandalkar H |
| 3) C.R. No. | : WL-04/2024 | U/s | : IPC WLA 1972-(9) |
| 4) Mode of receipt | : RFO No. 7702 | Date of receipt | : 30/04/2024 |

5) Condition of the parcel(s)/seal(s):

---Three sealed plastic containers, seals intact and as per copy sent---

6) Description of articles:

- 1) Viscera in a plastic container labelled Bottle No. (1)
Gizzard
 - 2) Viscera in a plastic container labelled Bottle No. (2)
Liver
 - 3) Viscera in a plastic container labelled Bottle No. (3)
Proventriculus
- Exhibit nos. (1) to (3) also labelled
Avian (Flamingo)
PM No. 58/2024

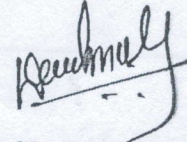
Contd..... MFSL/THN/FM/53/01.01.2008

RESULTS OF ANALYSIS

---General and specific chemical testing does not reveal any poison in Exhibit nos. (1), (2) and (3)---

Analysis started on : 24/06/2024

Analyzed by :



Analysis completed on : 10/07/2024

Name :

(D. K. GADMALE)

Designation

Assistant Chemical Analyser to Govt.
Mini Forensic Science Laboratory, Home Dept.,
Gov. Of Maharashtra,
Thane - 400 601

✓ Advance copy to.

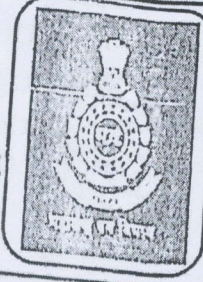
The Range Forest Officer, Kandalvan Forest Office, Dist. Navi Mumbai with reference to his Letter No. 102/2024-25 Dated 30/04/2024 for information.

- Note:
- 1) Results related only to the exhibits tested.
 - 2) Report shall not be reproduced except in full, without the written approval of the Director.
 - 3) After examination:
 - a) Biological exhibits will be disposed off.
 - b) Exhibit should be removed within fifteen days from the receipt of this report.

AUA/-

Annexure - R-4

वनपरिक्षेत्र अधिकारी, कांदळवन संधारण
घटक नवी मुंबई, यांचे कार्यालय.
घणसोली गट नं. १०९, सेक्टर १०, गगनगिरी महाराज
मार्ग, पाम बीच रोड, घणसोली, नवी मुंबई- ४०० ०७१
Email ID: rfomnm@gmail.com



OFFICE OF THE RANGE FOREST
OFFICER, Mumbai Mangrove
Conservation Unit, Navi Mumbai
Ghansoli Gut No.109, Sector-10,
Gagangiri Maharaj Marg, Palm Beach
Ghansoli, Navi Mumbai-400 701.

विषय :- DPS तलावातील पाण्याच्या नमुन्याचे
परिक्षण अहवाल तात्काळ मिळणेबाबत


जा.क्र./न.मुं.का.संघ/ १०९/२०२४-२५
नवी मुंबई दि. ०२/०५/२०२४

प्रति,

मा. उप प्रादेशिक अधिकारी,
महाराष्ट्र राज्य प्रदुषण,
नियंत्रण मंडळ नवी मुंबई-१
रायगड भवन, ७ वा मजला,
सेक्टर-११, CBD बेलापूर
नवी मुंबई.

विषयांकित प्रकरणी मौजे नेरुळ/करावे DPS तलावाच्या परिसरात ०६ फ्लेमिंगो मृत्यू झाले असल्यामुळे दिनांक २९/०४/२०२४ रोजी वनपरिक्षेत्र कांदळवन संधारण घटक, नवी मुंबई कार्यालयाकडील अधिनस्त कर्मचारी श्री. कृष्णा पोले, वनरक्षक तळवली, व श्रीमती मंगल ओव्हाळ, वनरक्षक वाशी यांनी आपले विभागाकडील श्री. विशाल मुंडे, क्षे.अ.म.प्र.नी. मंडळ, नवी मुंबई-१ यांचे उपस्थितीत प्रत्यक्ष जागेवर जाऊन DPS तलावातील पाण्याचे नमुने घेतले आहेत. सदर पाण्याचे नमुने परिक्षणाकरीता आपले प्रयोगशाळेत पाठविण्यात आले आहेत.

सदर DPS तलावाच्या परिसरातील फ्लेमिंगोच्या मृत्यू बाबत मा. श्री. तुकाराम मुंडे साहेब चौकशीकरीता पुढील २ ते ३ दिवसात येणार आहेत. त्याअनुषंगाने पाण्याच्या नमुन्याचे परिक्षण अहवाल तात्काळ मिळणेस विनंती आहे.


(एस.एल.मांजरे)

वनपरिक्षेत्र अधिकारी
कांदळवन संधारण घटक, नवी मुंबई

MAHARASHTRA POLLUTION CONTROL BOARD

Phone : 022-67195031
Email : icclab@mpcb.gov.in
Website : http://mpcb.gov.in



Central Laboratory
Central Laboratory, Maharashtra Pollution
Control Board, P-3, "Nirmal Bhavan",
MIDC Industrial Area, Mahape, Navi
Mumbai- 400 710

Report Outward No.: MPCB/CLab/Environment/24-25/05/46
Date: 03/05/2024 05:20 PM

Analysis Report-Water (Environment)

Client/Industry/location Name & Address

Near DPS Lake, NRI Complex, Nerul, Navi Mumbai.

Sample Details

Field Sample ID :	BR-0069493
Laboratory Sample Code :	MPCB/CLab/ENV/24-25/39
Sample Details (Water/Air/HW) :	Water
Sample Volume Received :	
Sample Collected By :	FO-Navi Mumbai I (Vishal Mundhe) (SRO-Navi Mumbai I)
Seal No. :	230
Type of Industry / Location details :	
Sample Collected On :	Apr 29 2024 02:15:00:000PM

Sr.No	Parameter	Result	Unit	Method of analysis
1	pH	7.9		
2	Conductivity	181200.0	µS/cm	
3	Total Dissolved Solids(TDS)	165500.0	mg/l	
4	Total Fixed Solids (TFS)	130000.0	mg/l	
5	Suspended Solids (SS)	168.0	mg/l	
6	Turbidity	479.00	NTU	
7	Total Alkalinity	236.0	mg/l	
8	Ammonical Nitrogen	0.88	mg/l	
9	Biochemical Oxygen Demand (BOD)	340.0	mg/l	
10	Chloride	82974.27	mg/l	
11	Chemical Oxygen Demand (COD)	1197.9	mg/l	
12	Dissolved Oxygen	NIL	mg/l	
13	Fluoride	0.35	mg/l	
14	Hardness (calcium)	4700.00	mg/l	
15	Hardness (total)	51300.00	mg/l	
16	Nitrate Nitrogen	4.90	mg/l	
17	Phosphate (total)	0.94	mg/l	
18	Sulphate	7875.00	mg/l	
19	Total Kjeldahl Nitrogen (TKN)	2.24	mg/l	
20	Hardness (Magnesium)	26600.00	mg/l	
21	Cadmium	0.88	mg/l	

सहकारित्वालय अधिकाारी
क्रांतिदल संघारण घटक, नवी मुंबई, वांचे कार्यालय

आवक क्रमांक: १३९
दिनांक: ०६/०५/२०२४

Sr.No	Parameter	Result	Unit	Method of analysis
22	Chromium Total	0.27	mg/l	
23	Copper	0.14	mg/l	
24	Iron	2.51	mg/l	
25	Lead	BDL	mg/l	
26	Nickel	1.27	mg/l	
27	Zinc	0.23	mg/l	
28	Phenolphthelene Alkalinity	BDL	mg/l	

Report Type: partial

Report generated on: 03/05/2024 05:21 PM

Complied by: Yamini Chachad

Approved by: Mr Kishor Gawankar

Reviewed on Date: 03/05/2024 05:20 PM

Reviewed by: Mr Kishor Gawankar

Mr Kishor Gawankar
I/c Senior Scientific Officer,
Central Laboratory,
MPCB, Navi Mumbai.

* Electronic report does not require signature

Note :

1. The results refer to the samples and parameters requested for analysis.
2. Abbreviations: - BDL=Below Detectable limit, N.D.=Not Detected, N.A.= Not Analyzed
3. The Contents of this Report shall not be reproduced in part or in full without written approval of laboratory.

*** End of the Report ***

Logo of the Forest Department

Office of Additional Principal Chief Conservator of Forests, Mangrove Cell
302 Wakefield House, 3rd Floor, Near Britannia Restaurant, Ballard Estate,
Fort Mumbai 400 001 Phone : 022 – 22694984 / 22694985

E mail : ccfmmumbai@gmail.com dcfmangrovecell@gmail.com

Outward no : Cell – 1 / L L / 157 / 2024 – 25 Dated 3rd May 2024

To

The Managing Director,
City and Industrial Development Corporation
Belapur New Mumbai

Subject : Death of flamingo birds in DELHI PUBLIC SCHOOL (D P S) lake
area at Nerul, New Mumbai.

Reference : 1. News item in English news papers dated 25th April 2024.

2. Divisional Forest Officer, Mumbai Mangrove Forest Conservation Unit no
Cell / Steno / Crime / 227 dated 29th April 2024.

Incidental to the aforesaid subject, after the sign board on the road adjoining
the DELHI PUBLIC SCHOOL (D P S) lake was struck on date 4th
February 2024, your machinery removed the same after the demise of four
flamingos. This will make it possible to avoid the future flamingo deaths due
to this reason.

Thereafter as per the news item in the news paper under reference, demise
of five more flamingos occurred and hence the undersigned on the basis of
complaints from local resident Shri B N Kumar and founder of Vanshakti
society Shri Stalin D directed his subordinates namely Deputy Conservator
of Forests – Mangrove Forests Cell Shri Shailendrakumar Jadhav, Divisional
Forest officer in Mumbai Mangrove Forests Conservation Unit Shri Deepak
Khade and New Mumbai Range Forest Officer Shri Sudhir Manjre, Shri
Rahul Khot from B N H S and Shri Prasad Kumar along with the aforesaid
complainants viz local resident Shri B N Kumar and founder of Vanshakti
society Shri Stalin D actually visited the location of the incident. Local
residents namely Shri Manoj Mistry, Shri Mangarat Prabhu, Shri Sandip
Soram, Smt Rekha Sonkola, Smt Seema Tank, Smt Jyoti Nadkarni, Shri

Pawan Sharma and Shri Nandkumar Pawar were also present during the said visit. After the said location visit, the Divisional Forest Officer, Mumbai Mangrove Forest Conservation Unit submitted his report under reference no 2 to this office. As per the said report, the said DELHI PUBLIC SCHOOL (D P S) Lake is included in survey no 266 of Karave village which is within your jurisdiction.

Similarly the undersigned as well the Chief Conservator of Forests (Mantralaya Shri Ravikiran Govekar along with Deputy Conservator of Forests – Mangrove Forests Cell Shri Shailendrakumar Jadhav, Divisional Forest officer in Mumbai Mangrove Forests Conservation Unit Shri Deepak Khade and New Mumbai Range Forest Officer Shri Sudhir Manjre personally visited the DELHI PUBLIC SCHOOL (D P S) Lake at Nerul on date 1st May 2024. During the said visit, following reasons were noticed for the flamingo deaths

1. Low quantum of water flow into the DELHI PUBLIC SCHOOL (D P S) lake :

It was observed that there are three inlets of the water coming into this lake. Actual visit at all the three inlets revealed that the water flow there from into the lake is very miniscule.

It was observed that a lot of mud and sludge has accumulated towards the inlet on the road for commuters and water transport jetty towards the south of the DELHI PUBLIC SCHOOL (D P S) Lake.

There are two pipes in the inlet adjoining the temporary road to the east of the DELHI PUBLIC SCHOOL (D P S) Lake, from where the flow of water is miniscule.

Similarly the water inlet parallel to the Palm Beach service road is observed to be in chocked condition. The aforesaid circumstances have reduced the flow of water into the DELHI PUBLIC SCHOOL (D P S) lake adversely affecting the domicile of the flamingos.

2. The L E D electric poles on the service road besides the DELHI PUBLIC SCHOOL (D P S) lake area

The B N H S report (copy enclosed) dated 30th April 2024 mentions as follows :

Suspected cause : There is suspicion that the LED light fixtures installed on the elevator road connecting Nerul Jetty and Palm Beach service road adjacent to the DPS lake could be a contributing factor to the flamingos being lured onto the road. Situated between the Thane creek and the DPS lake, the road intersects the flight path of the flamingos as they move between the creek and the lake during The tides. The elevated position of the road and the blinding effect of the LED light fixtures made this Orient flamingos flying low in this area. Notably both incidents occurred at night and were reported by locals in the early hours of the day.

3. Pink color of the water in DELHI PUBLIC SCHOOL (D P S) Lake :
Since the color of the water in DELHI PUBLIC SCHOOL (D P S) lake was found to be pink, the said water samples have been forwarded for examination to the Maharashtra Pollution Control Board and the report thereof is awaited. You will be appraised of the same after receipt.

As per the views expressed by all those present during the visit following measures are suggested :

1. Out of the three inlets for the flow of creek water into the DELHI PUBLIC SCHOOL (D P S) lake, the inlet to the south adjoining the road for commuters and water transport jetty is closed. As such this natural water flow is required to be reinstated by laying underground pipes beneath the road.

The inlet towards the eastern side of DELHI PUBLIC SCHOOL (D P S) lake adjoining the road which contains two pipes of less diameter in comparison to the lake. Only one inlet in the shape of a parallel channel filling the high tide and low tide creek water in the DELHI PUBLIC SCHOOL (D P S) lake is functional. However this channel is required to be deepened and broadened by cleaning the debris and waste therein. Similarly the existing small size pipes should be replaced with minimum 1 meter diameter which will properly streamline the water supply to the DELHI PUBLIC SCHOOL (D P S) lake.

The water inlet parallel to the Palm Beach Road is also closed and has totally dried up currently. This inlet can also be deepened and broadened so as to make it functional again.

If all the aforesaid water inlets are made functional, the currently blocked inlet flows of water into the DELHI PUBLIC SCHOOL (D P S) lake can be streamlined and reinstated. This will enhance the water level in the DELHI PUBLIC SCHOOL (D P S) lake which will be beneficial for the ecology of flamingo birds. Else there is danger that the lake will permanently dry out in the near future.

2. The B N H S society has recommended as follows , with respect to the deaths of flamingos due to L E D electric poles on the service road adjoining the DELHI PUBLIC SCHOOL (D P S) Lake.

Recommendations :

1. Replacement of LED lights : Consideration should be given to replacing the existing LED lives with low pressure sodium lights featuring a beam angle of 30° to 45° compared to the current 180 of the existing feature fixtures installed on the elevated road connecting neural jetty and Palm Beach service road adjacent to the DPS lake
2. Alternative LED replacement : If the replacement with L P S lights is not feasible, the existing white L E D should be substituted with yellow lights featuring a beam angle of 30° to 45°
3. Restoration of tidal water flow : It is imperative to restore the tidal water flow of DPS lake. All entry points should undergo thorough inspection and cleaning to remove any potential obstacles.

Besides the aforesaid, it is also brought to your notice that in terms of the, Environment, Forests and Climate Change Ministry, Nagpur functional under Government of India vide their letter dated 13th February 2018 have approved the diversion of 0.46 area of reserved and mangrove forest land in favour of City and Industrial Development Corporation of Maharashtra Ltd (C I D C O) , Belapur Railway Station, C B D , Belapur, New Mumbai for the development of passenger water transport terminal in Thane District in the state of Maharashtra. The said approval is subject to certain terms and conditions, out of which condition no 18 stipulates as follows : (copy enclosed)

We, The City and Industrial Development Corporation of Maharashtra limited (C I D C O ltd) submit an undertaking that the design of culverts / bridges if any over the natural streams / rivers / canals should be done in

such a manner that it does not hamper the natural course of water, does not give rise to water logging and also does not hamper movement of wild animals for the diversion of 0.46 Hactres of forest land to be diversified for non forest use of the construction of Passenger Water Transport Terminal project at Nerul at village Karave and Shahbaj in the Taluka and District Thane.

Similarly in terms of Government of Maharashtra Revenue and Forest Department Government Order no F L D – 1217 / case no 209 / F – 10 dated 19th September 2018, the 0.46 hectare reserved forest and mangrove forests has been diverted in favour of Executive Engineer (Vashi – 1), City and Industrial Development Corporation of Maharashtra limited (C I D C O ltd), C B D, Belapur, New Mumbai for the development of Passenger Water Transport Terminal. Following action is expected as per the diversion order subject to the terms and conditions in the aforesaid point 1 , 2 and 3 on page no 2 and 3 of this government resolution.

1. The project machinery shall meticulously comply all the terms and conditions stipulated in the final in principal approval letter issued by the aforesaid Government of India. The Additional Principal Chief Conservator of Forests, Mangrove Forest Cell, Mumbai shall ensure that the project machinery meticulously comply all the terms and conditions. The Additional Principal Chief Conservator of Forests, Mangrove Forest Cell, Mumbai shall submit report in this regard to the Additional Principal Chief Conservator of Forests and Nodal Officer, Maharashtra State , Nagpur.

2. Non compliance of any of the terms and conditions in this order and Government of India letter dated 25th September 2017 and 13th February 2018 as well as Forest Conservation Act 1980 as well as rules and guidelines framed thereunder, will tantamount to violation of the same and statutory action shall follow thereafter.

3. In case of non compliance of any of the aforesaid terms and conditions, the concerned Additional Principal Chief Conservator of Forests / Divisional Forest Officer shall report the same through the State Government to the Additional Principal Chief Conservator of Forests (Central) , Environment, Forests and Climate Change Ministry, Government of India, Regional Office,

Central Western Region, Nagpur vide section 1.9 of the guidelines issued on date 25th October 1992 framed under the Forest Conservation Act 1980.

Since the inlet for water flow on southern side of the DELHI PUBLIC SCHOOL (D P S) lake adjoining the road to the Passenger Water Transport Terminal has choked, it is violation of the Central Government final approval dated 13th February 2018 and Diversion order dated 19th September 2018 of the State Government. As such please ensure that the said water flow inlet is repaired immediately and natural flow of water is streamlined at the earliest. Else please note that it will become inevitable to initiate legal action against your department under the Forest Conservation Act 1980.

Similarly point no 1 2(A) on page no 7 and point no (v) on page no 84 of the Honorable High Court , Mumbai judgment dated 1st November 2018 in the public interest litigation petition no 218 / 2013 (wherein the undersigned himself is a defendant) mentions as follows (copy enclosed – page no 7 and 12) :

We accordingly issue the following interim directions

(a) We restrain the City and Industrial Development Corporation Limited from destructing the DELHI PUBLIC SCHOOL (D P S) lake in any manner by carrying on any developmental activity on the area covered by the DELHI PUBLIC SCHOOL (D P S) lake which is approximately 30 acres. The City and Industrial Development Corporation Limited shall take immediate steps to remove the debris dumped on the inlet through which creek water enters the DELHI PUBLIC SCHOOL (D P S) lake. The City and Industrial Development Corporation Limited shall be under an obligation to clear the dumping near the pipe which is referred to in the affidavit executed by them. The City and Industrial Development Corporation Limited shall ensure a free flow of creek water through the pipe and throw the inlet to the DELHI PUBLIC SCHOOL (D P S) lake.

Page number 84 Number 5 as regards lakes in New Mumbai and in particular the 2 links subject matter of public interest litigation number 218 2013 we hold that it is the obligation of the City and Industrial Development Corporation Limited and other local authorities as well as the state to protect and preserve the 2 subject lakes and to ensure that the subject lakes and to

Incidental to the location visit on date 26th April 2024 in the matter, Shri Rahul Khot and Shri Pramod Kumar from B N H S India have communicated vide their report under reference no 3 that the flamingo birds get disoriented due to the 10 street light poles adjoining the palm beach road next to the Delhi Public Schools (D P S) lake and finally land on the road. Hence following recommendations are suggested to avoid the same.

1. Replacement of LED lights : Consideration should be given to replacing the existing LED lives with low pressure sodium lights featuring a beam angle of 30° to 45° compared to the current 180 of the existing feature fixtures installed on the elevated road connecting neural jetty and Palm Beach service road adjacent to the DPS lake

2. Alternative LED replacement : If the replacement with L P S lights is not feasible, the existing white L E D should be substituted with yellow lights featuring a beam angle of 30° to 45°

It is requested to take appropriate action incidental to the measures suggested by B N H S India with reference to the 10 street light poles adjoining the palm beach road next to the Delhi Public Schools (D P S) lake to ensure safety of flamingo birds and appraise about the same to this office.

Enclosure : As above

SD /-

S V Ramarao
Additional Principal Chief
Conservator of Forests
Mangrove Forests Cell,
Mumbai

Copy forwarded with regards to : The Managing Director, City and Industrial Development Corporation (C I D C O) Belapur, New Mumbai for necessary action in the matter.

Copy forwarded to : The Divisional Forest Officer, Mumbai Mangrove Forest Conservation Unit, for information and necessary action in the matter.

वनपरिक्षेत्र अधिकारी, कांदळवन संधारण
घटक नवी मुंबई, यांचे कार्यालय.
घणसोली गट नं.१०९, सेक्टर १०, गगनगिरी महाराज
मार्ग, पाम बीच रोड, घणसोली, नवी मुंबई- ४०० ०७१
Email ID: rfomnm@gmail.com



OFFICE OF THE RANGE FOREST
OFFICER, Mumbai Mangrove
Conservation Unit, Navi Mumbai
Ghansoli Gut No.109, Sector-10,
Gagangiri Maharaj Marg, Palm Beach
Ghansoli, Navi Mumbai- 400 701.

विषय :- दि.२५/०४/२०२४ रोजी मृत झालेल्या
फ्लेमिंगो बाबत.

जा.क्र./न.मुं.का.संघ/वन्यजीव/१४४/२०२४-२५
नवी मुंबई दि. १३/५/२०२४

प्रति,

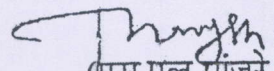
मा. सहयोगी अधिष्ठाता,
मुंबई पशु वैद्यकिय महाविद्यालय,
परेल, मुंबई- ४०० ०१२.

- संदर्भ:- १) आपले कडील जा.क्रं. MVC/PATH/४८ ते ५३/२०२४, दिनांक
३०/०४/२०२४ अन्वये प्राप्त मृत फ्लेमिंगोचे शव विच्छेदन अहवाल.
२) मा. उप. प्रादेशिक अधिकारी, महाराष्ट्र राज्य प्रदुषण, नियंत्रण मंडळ, नवी
मुंबई-१ यांचेकडील दिनांक ०७/०५/२०२४ रोजी या कार्यालयास ई-मेलद्वारे
प्राप्त अहवाल

विषयांकित प्रकरणी दि.२५/०४/२०२४ रोजी DPS तलावाच्या परिसरात ०६ फ्लेमिंगो
मृत आढळून आले होते. त्या अनुषंगाने आपले कार्यालयाकडून संदर्भ क्रं.०१ अन्वये ०६ मृत फ्लेमिंगोचे
शव विच्छेदन अहवाल या कार्यालयास प्राप्त झाले आहेत. (सोबत सहपत्र १ ते ६)

तसेच संदर्भ क्रं.०२ अन्वये मा. उप प्रादेशिक अधिकारी, महाराष्ट्र राज्य प्रदुषण,
नियंत्रण मंडळ नवी मुंबई-१ यांचेकडील पाण्याचे नमुन्याचा अहवाल या कार्यालयास प्राप्त झालेला
आहे. (सोबत सहपत्र ७ ते ८)

तरी DPS तलावाच्या परिसरात आढळून आलेले ०६ फ्लेमिंगोचा मृत्यू
पाण्यातील कोणत्या घटकांमुळे झालेला आहे, याबाबत आपले अभिप्राय मिळणेस विनंती आहे.


(एस.एल.मांजरे)
वनपरिक्षेत्र अधिकारी
कांदळवन संधारण घटक, नवी मुंबई

प्रतिलिपी:-

मानद वन्यजीव रक्षक, श्री. रोहित मोहिते, वाईल्ड लाईफ वेल्फेअर, असोसीयन माणपाडा, ठाणे,
पशुवैद्यकिय अधिकारी, CPCA ठाणे.

२/- उपरोक्त संदर्भ क्रं.१ अन्वये दि.२५/०४/२०२४ रोजी DPS तलावाच्या परिसरात मृत्यू
झालेल्या ०६ फ्लेमिंगोचे शवविच्छेदन अहवाल मुंबई पशु वैद्यकिय महाविद्यालय, परेल, मुंबई-

३/- उपरोक्त संदर्भ क्रं.२ अन्वये महाराष्ट्र राज्य

वनपरिक्षेत्र अधिकारी
वन संधारण घटक, नवी मुंबई, रांची कार्यालय
उक क्रमांक: २९३
नाक: १९-६९-२०२४
संचारी: [Signature]

पशुविकृतीशास्त्र विभाग
मुंबई पशुवैद्यकीय महाविद्यालय
वनक्षेत्रपाल, नवी मुंबई परेल, मुंबई - १२

जावक क्र/पशुविकृतीशास्त्र विभाग मुपम / २९३ / २०२४
दि. १८/०६/२०२४

प्रति
मा वनपरिक्षेत्र अधिकारी,
कांदळवन संधारक घटक,
नवी मुंबई

विषय: दि. २५/०४ / २०२४ रोजी मृत झालेल्या फ्लेमिंगो बाबत....

संदर्भ: जा. क्र./न.मुं. का. संघ /वन्यजीव /१४४/२०२४-२०२५ नवी मुंबई दि १३/०५/२०२४

उपरोक्त संदर्भाधीन विषयास अनुसरून, प्राप्त झालेल्या पत्रात पाण्यातील कोणत्या घटकांमुळे फ्लेमिंगोचा मृत्यू झालेला आहे अशी विचारणा करण्यात आली आहे. याबद्दल आपणास नम्रपणे सांगू इच्छितो कि, सदर फ्लेमिंगोचा मृत्यू पाण्यातल्या कुठल्या घटकामुळे झाला हे सांगता येत नाही. तसेच, सदर ०६ फ्लेमिंगोचे फॉरेन्सिक नमुने आपल्यामार्फतच फॉरेन्सिक लॅब ठाणे इथे पाठवले आहेत. सदर फॉरेन्सिक अहवाल आपणास फॉरेन्सिक लॅब ठाणे यांच्या मार्फत प्राप्त होईल, कृपया याची नोंद घ्यावी.

प्रत माहितीस्तव सादर:


- मा. सहयोगी अधिष्ठाता, मुंबई पशुवैद्यकीय महाविद्यालय, परळ, मुंबई - ४०००१२

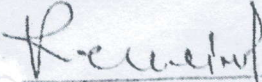
[Signature]
प्राध्यापक पशुविकृतीशास्त्र विभाग
पशुवैद्यकीय महाविद्यालय
मुंबई पशुवैद्यकीय महाविद्यालय
परळ, मुंबई - ४०००१२

प्रदुषण, नियंत्रण मंडळ नवी मुंबई - १ यांचेकडील पाण्याचे नमुन्याचा अहवाल या कार्यालयास प्राप्त झालेला आहे.

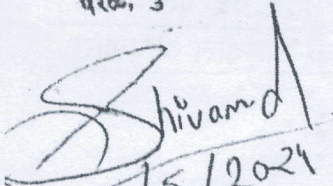
त्याअनुषंगाने आपलेकडील पशुवैद्यकिय वैद्यकिय अधिकारी / तज्ञ याचेकडून DPS तलावाच्या परिसरात आढळून आलेले ०६ पलेमिंगोंचा मृत्यू पाण्यातील कोणत्या घटकांमुळे झालेला आहे, याबाबत आपले अभिप्राय मिळणेस विनंती आहे.

सोबत :- सहपत्र १ ते ८


(एस.एल.मांजरे)
वनपरिक्षेत्र अधिकारी
कांदळवन संधारण घटक, नवी मुंबई


15/5/24

आयक जलविकीकरण विभाग,
मुंबई पशुवैद्यकीय महाविद्यालय,
परळ, मुंबई - ४०० ०१२


14/5/2024

Shivam Dubey (WWA)
9757322901

Animal Pathology Department
Mumbai Veterinary College,
Parel, Mumbai 400 012

Outward no Animal Pathology Department / 293 / 2024 dated 18th June 2024
To

The Range Forest Officer,
Mangrove Forest Conservation Unit
New Mumbai

Subject : Flamingos deceased on date 25th April 2024

Reference : Outward no N M W O / 144 / 2024 New Mumbai dated 13th May 2024

Incidental to the letter received vide the aforesaid subject under reference, a query has been posed about the factors / constituent responsible for the death of the flamingos. In this connection we would like to humbly submit that it is not possible to specify the factors / constituent in water responsible for the death of the flamingos. Similarly the forensic specimen of the six flamingos are forwarded to Forensic Laboratory at Thane through you only. Please note that you will receive the said forensic report from the Forensic Laboratory at Thane.

SD /-
Professor
Animal Pathology Department
Mumbai Veterinary College,
Parel, Mumbai 400 012

Copy submitted for information to the Honorable Associate Dean, Mumbai Veterinary College, Parel, Mumbai 400 012

Constitution of committee for protection of mangrove forests and natural ecosystem of the flamingo birds at Nerul

Government of Maharashtra
Revenue and Forest Department
Government Resolution no S C T 06.24 / case no 11 / F - 1
Mantralaya, Mumbai 400 032



वन विभाग

प्रधान मुख्य वनसंरक्षक (वनबल प्रमुख) महाराष्ट्र राज्य, यांचे कार्यालय



O/o Principal Chief Conservator of Forests (HoFF), Maharashtra State

Phone No.- 0712-2560953

E-mail - pccfwlmgp@mahaforest.gov.in

Website - www.mahaforest.gov.in

मुख्य प्रधान वनसंरक्षक (वन्यजीव) महाराष्ट्र राज्य,

Principal Chief Conservator of Forest (Wildlife) Maharashtra State.

"Van Bhavan", 3rd Floor, Ramgiri Road, Civil Lines, Nagpur - 440 001.

पत्र-ई मेल क्रमांक :- कक्ष-२३(२)/वजी/सर्व्हे/प्र.क्र.६१/७८४/२०२४-२५ दिनांक ११/०६/२०२४

प्रति,

अपर प्रधान मुख्य वनसंरक्षक,
कांदळवन कक्ष, मुंबई.

विषय :- Before the National Green Tribunal Principal Bench, New Delhi Original
Application No. 637/2024 News Item titled "7 flamingos spotted near DPS Lake
Wetland killed activists blame CIDCO's development plan" appearing in the Indian
Express dated 28.04.2024

संदर्भ :- मा. राष्ट्रीय हरित न्यायाधिकरण, प्रधान खंडपीठ, नवी दिल्ली यांचेकडील दिनांक ३०/०५/२०२४
रोजीचे आदेश.

प्रस्तुत विषयांकित प्रकरणी The Indian Express या इंग्रजी वृत्तपत्रामध्ये दिनांक २८/०४/२०२४
रोजी "7 flamingos spotted near DPS Lake Wetland killed activists blame CIDCO's
development plan" या मथळ्याखाली बातमी प्रकाशित करण्यात आलेली होती.

सदर बातमीचे अनुषंगाने राष्ट्रीय हरित न्यायाधिकरण, नवी दिल्ली येथे याचिका दाखल करण्यात
आलेली आहे. त्या अनुषंगाने दिनांक ३०/०५/२०२४ रोजी झालेल्या सुनावणीचे आदेशामध्ये सदर प्रकरण
राष्ट्रीय हरित न्यायाधिकरण, पश्चिम परिक्षेत्र, पुणे येथे वळती करण्यात आल्याचे नमूद आहे. (प्रत सहपत्रीत)
प्रकरणी प्रतिवादी क्र. १ वर प्रधान मुख्य वनसंरक्षक (वन बल प्रमुख) हे आहेत.

सदरहू प्रकरणाची पुढील सुनावणी दिनांक १६/०७/२०२४ चे आधी राष्ट्रीय हरित न्यायाधिकरण,
पश्चिम क्षेत्र, पुणे येथे होणार आहे. त्या अनुषंगाने आपणांस कळविण्यात येते की, प्रकरणी प्रतिवादी क्र. १ यांचे
वतीने न्यायालयीन कामकाज करण्याकरीता तसेच राष्ट्रीय हरित न्यायाधिकरण, पश्चिम क्षेत्र, पुणे येथे उत्तर
दाखल करण्यासाठी आपणांस याद्वारे प्राधिकृत करण्यात येत आहे. प्रकरणी वेळोवेळी झालेल्या कार्यवाहीबाबत
या कार्यालयास अवगत करावे.

सहपत्र :- वरीलप्रमाणे. (इमेनदरे)

अपर प्रधान मुख्य वनसंरक्षक, कांदळवन कक्ष मुंबई

आवक क्र:

1057

दिनांक:

5 3 JUL 2024

kepta

(महिप गुप्ता)

प्रधान मुख्य वनसंरक्षक (वन्यजीव),

महाराष्ट्र राज्य

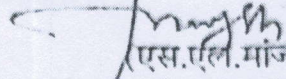
प्रशासकीय अधिकारी

अपर प्रधान मुख्य वनसंरक्षक

प्रदुपण, नियंत्रण मंडळ नवी मुंबई - १ गांधीकडील पाण्याचे नमुन्याचा अहवाल या कार्यालयास प्राप्त झालेला आहे.

त्याअनुषंगाने आपलेकडील पशुवैद्यक वैद्यकीय अधिकारी / तज्ञ याचेकडून DPS तलावाच्या परिसरात आढळून आलेले ०६ फ्लेमिंगांचा मृत्यू पाण्यातील कोणत्या घटकांमुळे झालेला आहे, याबाबत आपले अधिप्राग मिळणेस विनंती आहे.

सोबत :- सहपत्र १ ते ८


(एस.एल.मांजरे)
वनपरिक्षेत्र अधिकारी
कांदळवन संधारण घटक, नवी मुंबई

Received

15/5/2021

आयकेंद्र
मुंबई पशुवैद्यकीय महाविद्यालय,
परळ, मुंबई - ४०० ०१२

Shivam
14/5/2021

Shivam Dubey (WWA)
9757322901

Logo of the Forest Department

Office of Additional Principal Chief Conservator of Forests, Mangrove Cell
302 Wakefield House, 3rd Floor, Near Britannia Restaurant, Ballard Estate,
Fort Mumbai 400 001 Phone : 022 – 22694984 / 22694985

E mail : ccfmmumbai@gmail.com dcfmangrovecell@gmail.com

Outward no : Cell – 1 / L L / 245 / 2024 – 25 Dated 21st May 2024

To

The Commissioner,
New Mumbai Municipal Corporation
New Mumbai

Subject : Death of flamingo birds in DELHI PUBLIC SCHOOL (D P S) lake
area at Nerul, New Mumbai.

Reference : 1. News item in English news papers dated 25th April 2024.

2. Divisional Forest Officer, Mumbai Mangrove Forest Conservation Unit no
Cell / Steno / Crime / 227 dated 29th April 2024.

3. B N H S India report dated 30th April 2024 (copy enclosed)

As per the news item on the death of flamingo birds in the Delhi Public
School (D P S) lake appearing in the English news paper under reference
and on the directions of the undersigned, the Deputy Conservator of
Forests – Mangrove Forests Cell Shri Shailendrakumar Jadhav, Divisional
Forest officer in Mumbai Mangrove Forests Conservation Unit Shri Deepak
Khade and New Mumbai Range Forest Officer Shri Sudhir Manjre alongwith
local resident Shri B N Kumar and founder director of Vanshakti society Shri
Stalin D, Shri Rahul Khot from B N H S and Shri Prasad Kumar along with
the other complainants viz local residents visited the location and submitted
a detailed report on the reasons for flamingo deaths in the Delhi Public
Schools (D P S) lake and measures to prevent such type of the incidents
in future. This office is in receipt of the same vide reference no 2.

The creek adjoining the Delhi Public Schools (D P S) lake is a domicile of
the flamingos and they come in large numbers at this location. Similarly the
high and low tide water also intrudes and extrudes the Delhi Public Schools
(D P S) lake. As a result, the flamingos also visit the Delhi Public Schools
(D P S) lake as well.

ensure that the film are not distracted. The Interim order dated 29th of April 2014 and in particular the clauses (A) (C) and (D) of its operative part will continue to operate as final directions.

Considering the aforesaid facts, it is requested to direct all the concerned to take immediate action as per aforesaid circumstances and the B N H S recommendations for repair of all the three water flow inlets and streamline their flow into the DELHI PUBLIC SCHOOL (D P S) lake thus reviving and conserving the ecosystem of the flamingos.

Enclosed :

1. News item in the news paper.
2. Post Mortem Report
3. Concerned photographs.
4. B N H S report.
5. Concerned approval letter vide Forest Conservation Act.
6. Undertaking by City and Industrial Development Corporation Limited
7. Copy of Honorable High Court judgment

SD /- 3rd May 2024

S V Ramarao
Additional Principal Chief
Conservator of Forests
Mangrove Forests Cell,
Mumbai.

Copy submitted for information to : The Honorable Principal Secretary (Forests), Maharashtra State, Mantralaya, Mumbai.

Copy submitted for information to : The Honorable Principal Chief Conservator of Forests (Wild Life) , Maharashtra State, Nagpur.

Copy submitted with regards for information to : The Honorable Additional Principal Chief Conservator of Forests (Wild Life) , West, Mumbai.

Annexure - R 5

नेरुळ येथील फ्लेमिंगो पक्ष्यांचा नैसर्गिक अधिवास आणि कांदळवनांचे संरक्षण करण्याकरीता समिती गठीत करण्याबाबत.

महाराष्ट्र शासन

महसूल व वन विभाग

शासन निर्णय क्रमांक :- विसता ०६.२४/प्र.क्र. ११/फ-१

मंत्रालय, मुंबई.

दिनांक :- ०५.०७.२०२४.

प्रस्तावना :-

नवी मुंबई मधील नेरुळ सीवूड्स येथील डीपीएस तलावाजवळ फ्लेमिंगो पक्ष्यांचा मृत्यु झाल्याची घटना विचारात घेता तसेच सदर क्षेत्रामध्ये आढळून येणारे फ्लेमिंगो पक्ष्यांचे वास्तव्य पाहता त्यांचा नैसर्गिक अधिवास सुरक्षित करणे तसेच आसपासच्या परिसरातील कांदळवनांचे संरक्षण करण्यासाठी उपाययोजना करणे आवश्यक आहे. या अनुषंगाने सदर क्षेत्रात करावयाच्या उपाययोजनांबाबत अभ्यास करण्याकरीता समिती गठीत करण्याची बाब शासनाच्या विचाराधिन होती.

शासन निर्णय :-

नेरुळ येथील फ्लेमिंगो पक्ष्यांचा नैसर्गिक अधिवास आणि कांदळवनांचे संरक्षण करण्याच्या अनुषंगाने उपाययोजना सुचविण्यासाठी संबंधित विभागाचे अधिकारी व अशासकीय सदस्य यांचा समावेश करून खालीलप्रमाणे समिती गठीत करण्यात येत आहे.

१	प्रधान सचिव (वने)	अध्यक्ष
२	प्रधान सचिव (पर्यावरण), पर्यावरण व वातावरणीय बदल विभाग	सदस्य
३	प्रधान सचिव (नगर विकास-१) नगर विकास विभाग	सदस्य
४	व्यवस्थापकीय संचालक, सिडको	सदस्य
५	आयुक्त, नवी मुंबई महानगर पालिका	सदस्य
६	मुख्य कार्यकारी अधिकारी, महाराष्ट्र मॅरीटाईम बोर्ड	सदस्य
७	जिल्हाधिकारी, ठाणे	सदस्य
८	श्री. प्रविण परदेशी, अध्यक्ष, बी.एन.एच.एस.	सदस्य
९	अपर प्रधान मुख्य वनसंरक्षक (कांदळवन कक्ष)	सदस्य सचिव

कार्यकक्षा:

- १) डीपीएस तलाव येथील फ्लेमिंगो पक्ष्यांचा नैसर्गिक अधिवास सुरक्षित करण्याकरीता व्यवस्थापन आराखडा तयार करून घेणे व त्यातील उपाययोजनांची अंमलबजावणी करण्याच्या दृष्टीने शिफारस करणे.
- २) डीपीएस तलावाच्या आसपासच्या परिसरातील कांदळवन क्षेत्राचे संवर्धन करण्याकरीता शिफारस करणे.
- ३) मुंबई व ठाणे क्षेत्रातील कांदळवनाच्या क्षेत्रावर होणाऱ्या अतिक्रमणाचा अभ्यास करून कांदळवन संरक्षणासंबंधी शिफारस करणे.

सदर समिती दोन महिन्यांच्या आत आपला अहवाल शासनास सादर करेल.

Dated 5th July 2024

Introduction :

Considering the incident of flamingo deaths near the Delhi Public School (D P S) lake near Nerul Sea Woods in New Mumbai as well as the stay of flamingos in the said area, measures are required to secure the protection of mangrove forests and natural ecosystem of the flamingo birds at Nerul. Incidental to the same, the matter of constituting a committee for studying the measures to be effected in the said area.

Government Resolution :

Incidental to the measures for protection of mangrove forests and natural ecosystem of the flamingo birds at Nerul, a committee comprising of the following officials of the concerned departments and the non governmental members

1	Principal Secretary, (Forests)	President
2	Principal Secretary (Environment), Environment and Climatic Change Department	Member
3	Principal Secretary (Urban Development - 1), Urban Development Department	Member
4	Managing Director, City and Industrial Development Corporation Limited	Member
5	The Commissioner, New Mumbai Municipal Corporation	Member
6	The Chief Executive Officer, Maharashtra Maritime Board	Member
7	The District Collector, Thane	Member
8	Shri Pravin Pardeshi, President, B N H S	Member
9	The Additional Principal Chief Conservator of Forests (Mangrove Forests Cell)	Member Secretary

Terms of Reference :

1. To draft management design for securing the natural ecosystem of the flamingo birds in the Delhi Public School (D P S) lake and recommend measures for implementing the measures suggested therein.

2. To recommend measures for conservation of mangrove forests in the surrounding Delhi Public School Lake (D P S) and adjoining areas
 3. To study the effect of encroachments on mangrove forests in Mumbai and Thane region and recommend measures for their conservation.
- The said committee shall submit its report to the Government within two months.

The said government resolution is available on the official website of the Government of Maharashtra, www.maharashtra.gov.in under computer code no 202407091110064119. This order is issued with digital signature.

By the order and in the name of the Governor of Maharashtra

Digitally Signed by
Siddheshwar Tukaram Sawardekar
Officer on Special Duty
Revenue and Forest Department

Copy to :

1. All the Honorable Members of the Legislative Council / Legislative Assembly
2. The private secretary to the Honorable Minister (Forests), Mantralaya, Mumbai
3. The Additional Chief Secretaries / Principal Secretaries / Secretaries of all the Departments, Mantralaya, Mumbai
4. The Principal Chief Conservator of Forests (Forest Security Force), Maharashtra State, Nagpur.
5. The Principal Chief Conservator of Forests (Wild Life), Maharashtra State, Nagpur
6. The Additional Principal Chief Conservator of Forests (Mangrove Forests Cell), Mumbai
7. The District Collector, Thane
8. Shri Pravin Pardeshi, President, B N H S
9. Selected files of office desk F - 1, Forest and Revenue Department, Mantralaya, Mumbai.